

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 03.03.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 52/2022 & IA No. 102/2022	S. Amarendran RP of Sabari Realtors P Ltd V	KNS Law Chambers	
2.	Comp App (AT)(CH)(Ins) No. 54/2022 & IA No. 107/2022	John N.J V Hindustan Newsprint Ltd & Anr	Alias M. Cherian	
3.	Comp App (AT)(CH)(Ins) No. 55/2022 & IA No. 108/2022	Rejy K. John V Hindustan Newsprint Ltd & Anr	Alias M. Cherian	
4.	Comp App (AT)(CH)(Ins) No. 56/2022	Joint Leader Forum V S. Siva Sundar & 3 Ors	S. Sathiyarayanan	
5.	Comp App (AT)(CH)(Ins) No. 57/2022 & IA No. 112 & 113/2022	Sew Infrastructure Ltd V TVL Narsimha Rao	M. Naga Deepak	

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	TA No. 104/2021 (Comp App (AT)(Ins) No. 691/2020(I.A No.1859 of 2020)	Securities and Exchange Board of India V Kerala Housing Finance Ltd (KHFL) & 10 Ors	Surekha Raman K J John & Co	P.D.Vincent Primus Law Associates R2 Notices Served on R3, R4, R5, R6, R7, R8, R9, R10 & R11 (16/09/2020)
7.	TA No. 105/2021 (Comp App (AT) (Ins) 692/2020 (IA No. 1860 of 2020)	Securities and Exchange Board of India V Kerala Housing Finance Ltd (KHFL) & 10 Ors	Surekha Raman K J John & Co	P.D.Vincent Primus Law Associates R2 Notices Served on R3, R4, R5, R6, R7, R8, R9, R10 & R11 (16/09/2020)

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT)(CH)(Ins) No. 194/2021	Chandra Sekaran V Appu Hotels Limited & 10 ors	S.M. Sundaram	T. Ravichandran R1 & R2 Devashish Bharuka R3 Vipin Warriar R4
9.	Comp App (AT)(CH)(Ins) No. 313/2021 & IA No. 652/2021	Edelweiss Asset Reconstruction Company Limited V S. Rajendran, Liquidator for Arohi Infrastructure Pvt Ltd & Anr	Rohan K George R. Pushkar	
10.	Comp App (AT)(CH)(Ins) No. 53/2022 (IA No. 104,105 &106/2022)	K.S. Srinivasan V T. Udayakumar, Ex. Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors	Akashya Manoharan	Ramalingam & Associates Caveator for R3
11.	Comp. App (AT)(CH)No. 48/2021 & IA No. 553 & 554/2021	Balu Sridhar & 2 Ors V Simpson and Company Ltd	D. Peruman Saranyan	
12.	Comp App (AT)(CH) No. 53/2021 & IA No. 612 & 613/2021	Mahendra Girdharilal Wadhvani & Anr V Simpson and Company Ltd	Kausik Chatterjee	AR. Ramanathan Caveator for Respondent

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT)(CH)(Ins) No. 159/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svmitva Land Marks & 4 ors With	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
14.	Comp App (AT)(CH)(Ins) No. 160/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnatka, Principal Secretary to Govt, Department of Industries & Commerce & anr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
15.	Comp App (AT)(CH)(Ins) No. 165/2021	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
16.	Comp App (AT)(CH)(Ins) No. 170/2021	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
17.	Comp App (AT)(CH)(Ins) No. 171/2021	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr With	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1
18.	Comp App (AT)(CH)(Ins) No. 172/2021	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5
19.	Comp App (AT)(CH)(Ins) No. 173/2021	Alok Kailash Saksena V Svmitva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1- R3
20.	Comp App (AT)(CH)(Ins) No. 276/2021 & IA No.596/2021	CH Ravindra Babu V State Bank of India & Anr	Jayanth Viswanathan K. Ravindranath	Vidiyalakshmi Vipin R1 Mummaneni Vazra Laxmi R2 (Vakalat not filed)

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500****CELL : 99402 25692**2.Court Officer - **PH No. : 044-2888 0450****CELL : 94458 92169**